

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 103
IB-2095/ND/2019
IA/1945/2024

IN THE MATTER OF:
M/s. Paisalo Digital Ltd.

...PETITIONER

Vs.

M/s. Chahal Parivahan Pvt. Ltd.

...RESPONDENT

Section
U/s 7 of IB Code, 2016

Order delivered on 25.04.2024
HYBRID HEARING (PHYSICAL & VC)

Coram:
SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:
For the Liquidator

:Mr. Abhishek Anand, Ms. Jasleen
Singh Sandha (Advs.)

ORDER

IA/1945/2024

This is a 5th Progress Report filed by the Liquidator in terms of Regulation 5 read with Regulation 15 of the IBBI (LP) Regulations, 2016 for the quarter ended on 31.03.2024. Heard Ld. Counsel for the Liquidator. The 5th Progress Report for the quarter ended on 31.03.2024 is taken on record with just exceptions. IA **disposed** of.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)